

**FORM- E**

Form of supply of information to the applicant
[Rule 4 (iv)]

*O/e**By post/email*No. HC.XXXV -4/2018/ 116 / RTIDated 5th June, 2018

From Smt. A. Ajitsaria
Registrar (Judl.) & PIO
Gauhati High Court

To Shri Utkarsh Kumar,
SDO Road Mahua Chowk,
Mishra Bhawan, Hajipur,
Bihar- 844101

Sub: Your RTI Application dated 10/05/2018.
Regd. Vide ID No. 91/2018 dated 29/05/2018.

Ref: Letter No. 15011/96/2016-Jus(AU)-96 21.05.2018 of the Section Officer & CAPIO,
Government of India, Ministry of Law & Justice, Department of Justice, New Delhi.

Sir,

With reference to the above, the information pertaining to query is provided herein below:

Reply to Query number :-	<u>Assam</u>	<u>Nagaland</u>	<u>Mizoram</u>	<u>Arunachal Pradesh</u>	Total of 4 states
10. No. of Judicial Officers in District Courts:					
Grade-I	89	11	10	5	115
Grade-II	79	6	14	5	104
<u>Grade-III</u>	<u>140</u>	<u>3</u>	<u>17</u>	<u>5</u>	<u>165</u>
<u>Total</u>	<u>308</u>	<u>20</u>	<u>41</u>	<u>15</u>	<u>384</u>
11.No. of sanctioned posts in District Courts:					
Grade-I	104	13	10	6	133
Grade-II	90	7	14	7	118
<u>Grade-III</u>	<u>194</u>	<u>12</u>	<u>34</u>	<u>13</u>	<u>253</u>
<u>Total</u>	<u>388</u>	<u>32</u>	<u>58</u>	<u>26</u>	<u>504</u>
12. Pendency of cases in District courts (subordinate courts) under the jurisdiction of the Gauhati High Court (as on 30/04/2018).	288241	5060	5991	9871	309163
13. Pendency of cases in the Gauhati High Court (as on 31/03/2018).	Principal <u>Seat</u> 27929	Kohima <u>Bench</u> 382	Aizwal <u>Bench</u> 380	Itanagar <u>Bench</u> 1042	Total 29733

Yours faithfully,

H 5.6.18

Registrar (Judl) & PIO
Gauhati High Court, Guwahati

Memo No. HC. XXXV - 04/2018/ 117 /RTI Dated 5th June, 2018

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Copy for information to: The Section Officer & CAPIO, Government of India, Ministry of Law & Justice, Department of Justice, Jaisalmer House, New Delhi- 110011.

H 5.6.18

Registrar (Judl) & PIO

Scanned 11/06/2018

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etc By post / mail

FORM-D
Rejection Order
[Rule 4 (iii)]

No. HC.XXXV-01/2018/ 118 / RTI
Dated 5th June, 2018

From: Smt. A.Ajitsaria
Registrar (Judl) &PIO
Gauhati High Court.
Guwahati – 781 001

To : Mr. T V Sundaresam
D 211 Lok Terrace
Plot 16 Sector 17
Vashi
Navi Mumbai 400703

Sub : Reply under RTI Act, 2005.

Ref: Your RTI application dated 10.05.2018
Registered ID No. 92/2018 dated 29.05.2018

Sir,

With reference to the above, this is to inform you that the requisite fee of Rs 10/- paid through IPO, ought to have been paid in favour of 'Registrar General, Gauhati High Court', payable at Guwahati, instead of 'High Court Guwahati'.

Hence, your application is rejected for not complying with Rule 9(iii) of the Gauhati High Court (Right to Information) Rules, 2008. The IPO so enclosed with your application, is returned herewith.

Yours faithfully,

Encl: IPO no: 39F 316093

5.6.18

Registrar (Judl) & PIO
Gauhati High Court

Spec
03/06/2018



FORM- E

Form of supply of information to the applicant
[Rule 4 (iv)]

No. HC.XXXV -04/2018/121/ RTI
Dated 11th June, 2018

From: Smt. A. Ajitsaria
Registrar (Judl.) & PIO
Gauhati High Court

To : Mr. Imran I
KBA Mens Hostel, BSA Crescent Institute of Science and Technology,
C-Block, Room No. 105,
Tamil Nadu- 6000048

Sub: Your RTI Application dated 08/05/2018.
Regd. Vide ID No. 93/2018 dated 30/05/2018.

Ref: Letter No. 15011/96/2016-Jus(AU)-96 dated 26.03.2018 (21/05/2018) of the
Section Officer & CAPIO, Government of India, Ministry of Law & Justice,
Department of Justice, New Delhi.

Sir,

With reference to the above, I am furnishing the information sought for, herein below:
Record of topic wise judgment/orders not being maintained, information could not
be provided.

Judgments passed by the Gauhati High Court are available online at
www.ghconline.gov.in.

Please note that, under section 7(9) of the RTI Act, 2005, compilation of information by
Public Authority is not required and information as it exists, only, is to be remitted.

Yours faithfully,

11.6.18

Registrar (Judl) & PIO
Gauhati High Court, Guwahati

Memo No. HC. XXXV - 04/2018/121-22/RTI Dated 11th June, 2018

Copy for information to: The Section Officer & CAPIO, Government of India, Ministry of Law &
Justice, Department of Justice, Jaisalmer House, New Delhi- 110011.

11.6.18

Registrar (Judl) & PIO
Gauhati High Court, Guwahati

11/06/2018

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FORM -E

Form of supply of information to the applicant
[Rule 4 (iv)]

92 by post.

No. HC.XXXV -04/2018/ 127 / RTI
Dated 18th June, 2018

From: Smt. A. Ajitsaria
Registrar (Judl.) & PIO
Gauhati High Court.
Guwahati - 781001

To : Anupam Goswami,
Chamber No-204, IInd Floor,
Durga Chambers,
1333 D.B. Gupta Road,
Karol Bagh,
New Delhi- 110005

Sub: Your RTI Application dated 08/05/2018.
Regd. Vide ID No. 109/2018 dated 01/06/2018.

Ref: Letter No. 15011/96/2016-Jus(AU)-96 dated 26.03.2018 (21/05/2018) of the
Section Officer & CPIO, Government of India, Ministry of Law & Justice,
Department of Justice, New Delhi.

Sir,

With reference to the above, I am furnishing the information sought for,
herein below:

Reply to Query Nos. 1 to 10: Separate information with regard to spouse or any blood
relatives of judges, not being maintained, information could not be provided.

Please be noted that, u/s 7(9) of the RTI Act, 2005, the Public Authority is not required
to compile information and information as it is available, only is to be provided.

Yours faithfully,

18.6.18

Registrar (Judl) & PIO
Gauhati High Court, Guwahati

92 by post
18/06/2018

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FORM 'E'

Form of supply of information to the applicant
[Rule 4 (iv)]

o/e By post

No. HC.XXXV -2/2018/ 123 / RTI

Dated 13th June, 2018

From **Smt.A.Ajitsaria,
Registrar (Judl.) & PIO
Gauhati High Court**

To **Sri Kaustav Mani Gayan
B.B. Road, Metuakuchi,
Barpeta- 781301**

Sub: RTI

Ref: Your RTI application dated 01.06.18
(Regd. ID No. 94/2018 dated 01.06.18)

Sir,

The information sought by you are ready to be provided as per your request. You are to pay cost of Rs. 60 /- (Rupees Sixty) only (i.e.@ Rs. 5/- per sheet for 12 sheets), by Pay Order/DD, in favour of 'Registrar General, Gauhati High Court', payable at Guwahati, as per provision of Section 7(3) of the RTI Act, 2005 and Rule 9(i)(A)(iv) of the Gauhati High Court (RTI) Rules, 2008, so as to enable us to send the said documents. You may also pay the amount by cash and collect the same from the RTI Cell, Gauhati High Court.

Yours faithfully,

12.6.18

Registrar (Judl.) & PIO

12.6.18

FORM 'E'

Form of supply of information to the applicant
[Rule 4 (iv)]

No. HC.XXXV-4/2018/ 124 / RTI
Dated 13th June, 2018

From Smt. A. Ajitsaria
Registrar (Judl.) & PIO
Gauhati High Court

To Shri Pranit Jadhav,
Adarsh Nagar, Taroda Khurd,
Nanded, Maharashtra- 431605.

Sub: Your RTI application dated 17.05.2018 (Regd. Vide ID No. 104/2018 dtd 12.06.2018)

Ref: Letter No. 15011/96/2016-Jus(AU) dtd 27.05.18 of the Section Officer &
CAPIO, Ministry of Law & Justice (Department of Justice), Government of India.

Sir,

With reference to the above, the information is provided herein below:

Query No. I(1):- Process of filing RTI is available in the Gauhati High Court (Right to Information) Rules, 2008, which is available in the public domain at www.ghconline.gov.in.

Query No. I(2):- Information of filing PIL is available in the Gauhati High Court Rules which is available in the public domain at www.ghconline.gov.in.

Yours faithfully,

13.6.18

Registrar (Judl) & PIO
Gauhati High Court, Guwahati

13.6.18

Memo No. HC.XXXV- 04/2018/ 125 /RTI Dated 13th June, 2018

Copy for information to: The Section Officer & CAPIO, Government of India, Ministry of Law & Justice, Department of Justice, Jaisalmer House, New Delhi- 110011.

13.6.18

Registrar (Judl) & PIO
Gauhati High Court, Guwahati

13.6.18



FORM -E

Form of supply of information to the applicant
[Rule 4 (iv)]

92 By post.

No. HC.XXXV -04/2018/ 127 / RTI
Dated 18th June, 2018

From: Smt. A. Ajitsaria
Registrar (Judl.) & PIO
Gauhati High Court.
Guwahati - 781001

To : Anupam Goswami,
Chamber No-204, IIInd Floor,
Durga Chambers,
1333 D.B. Gupta Road,
Karol Bagh,
New Delhi- 110005

Sub: Your RTI Application dated 08/05/2018.
Regd. Vide ID No. 109/2018 dated 01/06/2018.

Ref: Letter No. 15011/96/2016-Jus(AU)-96 dated 26.03.2018 (21/05/2018) of the
Section Officer & CAPIO, Government of India, Ministry of Law & Justice,
Department of Justice, New Delhi.

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Yours faithfully,

18.6.18

Registrar (Judl) & PIO
Gauhati High Court, Guwahati

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18/06/2018